

ITEM NO.4

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 590/2017

MUJAMMIL & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 31502/2018-BAIL APPLICATION)

(IA No. 167181/2018 - GRANT OF BAIL)

Date : 12-04-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

HON'BLE MR. JUSTICE VINEET SARAN

For Appellant(s) Mr. Imtiaz Ahmed, Adv.
Mrs. Naghma Imtiaz, Adv.
Mr. Ahmed Zargham, Adv.
For M/s. Equity Lex Associates, AOR

For Respondent(s) Mr. Vishwa Pal Singh, AOR
Ronak Karanpuria, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on the application(s) for bail, returnable within
three weeks.

Dasti service, in addition, is permitted.

(R. NATARAJAN)
COURT MASTER (SH)

(RENU DIWAN)
ASSISTANT REGISTRAR